

Government of India  
Ministry of Finance  
Department of Revenue & Insurance  
New Delhi, the 11th day, 1975.

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NOTIFICATION  
INCOME TAX

No. 918 /F.No.210/3/75-Inv.II/ It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Agriculture, Ministry of Agriculture, Government of India, New Delhi, the prescribed authority for the purposes of clause (a) of sub-section (1) of section 35A of the Income-tax Act, 1961. The notification is effective from 4th November, 74 to 31st March, 1975.

INSTITUTION

THE SINDH AGRICULTURE DEVELOPMENT & RESEARCH ASSOCIATION,  
COIMBATORE.

Sd/-

(S.P. JHUNJHUNAWALA)

SECREARY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics / Publication and Public Relations, New Delhi.
3. Directorate of O&S Services (Income-tax), 1st Floor, Awan-Office Building, Mata Bunkri Lane, New Delhi-1.
4. The Secretary, Department of Agriculture, Ministry of Agriculture, New Delhi, the prescribed authority, with reference to their O.M. No.9-1/75-CA.II dated 30th April, 1975.
5. The Secretary, Sindh Agriculture Development & Research Association, Coimbatore-541111, Post Box No.1400 with reference to their letter dated 1st December, 1974.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of P.I.(tax), New Delhi. (5 copies).

  
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